

30.11.99

Hon Mr SK-I Naqvi JM

Hon Mr M.P. Singh AM

None for the applicant. As per registry report, the petition was been filed beyond the limitation of time. Put up on 2.2.2000.

M.P. Singh
AM

SK-I Naqvi
JM

for

2.2.2000.

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

No notices have been issued to the Opp. Parties in this case after filing of this contempt petition.

None has appeared for the applicant. Since it is an old case no adjournment can be allowed and order is dictated in court.

Ry
J.M.

S. Dayal
A.M.

Nafees.